

| Form 1 (Punjab) | | | | | | | | | |
|---|-------|-------------------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| List of cases e-filed during the month of March, 2026 | | | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail ID | Date of Registration | Date of e-filing |
| 1 | | Amritsar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 2 | | Barnala | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 3 | | Bathinda | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 4 | | Faridkot | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 5 | | Fatehgarh Sahib | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 6 | | Fazilka | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 7 | | Ferozepur | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 8 | | Gurdaspur | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 9 | | Hoshiarpur | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 10 | | Jalandhar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 11 | | Kapurthala | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 12 | | Ludhiana | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 13 | | Mansa | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 14 | | Moga | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 15 | | Pathankot | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 16 | | Patiala | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 17 | | Rupnagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 18 | | SAS Nagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 19 | | Sangrur | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 20 | | SBS Nagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 21 | | Sri Muktsar Sahib | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 22 | | Tarn Taran | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | | | | | | | | |
| 23 | | Chandigarh | Nil | Nil | Nil | Nil | Nil | Nil | Nil |

| Form 2 (Punjab) | | | | | | | |
|---|--|-----------------|-------------|--|-------------------|----------------------|---------------------------------|
| List of cases in which e-Payment of Court fees was made during the month of March, 2026 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court fees |
| | | Amritsar | Nil | Nil | Nil | Nil | Nil |
| | | Barnala | Nil | Nil | Nil | Nil | Nil |
| | | Bathinda | Nil | Nil | Nil | Nil | Nil |
| 1 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/221/2026 | State Bank of India Vs Baldev Singh | Simar Vijay Singh | 02.03.2026 | 02.03.2026 |
| 2 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/220/2026 | Rajpreet Singh Vs Akashdeep Singh | Mangat Arora | 02.03.2026 | 02.03.2026 |
| 3 | District And Sessions Judge Court No.1 | Faridkot | CA/30/2026 | Jaswinder Singh Vs State Bank of India | Gurmeet S Saini | 05.03.2026 | 05.03.2026 |
| 4 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/815/2025 | State Bank of India Vs Harjinder Singh | Jaskaran Singh | 01.09.2025 | 05.03.2026 |
| 5 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/224/2026 | State Bank of India Vs Paramjit Kaur | Ravinder K Goyal | 05.03.2026 | 05.03.2026 |
| 6 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/231/2026 | Jaspreet Singh Vs Maninderjit Singh | Vinod K Monga | 06.03.2026 | 06.03.2026 |
| 7 | AD&SJ Court No.18 | Faridkot | CA32/2026 | Sukhbir Kaur Vs Ranbir Singh | Navjot S Wahniwal | 06.03.2026 | 06.03.2026 |
| 8 | CJ(SD), Faridkot Court No.3 | Faridkot | CS/809/2025 | State Bank of India Vs Sandeep Singh | R.S.Kakkar | 29.08.2025 | 10.03.2026 |
| 9 | CJ(SD), Faridkot Court No.3 | Faridkot | CS/776/2025 | State Bank of India Vs Boota Singh | R.S.Kakkar | 19.08.2025 | 10.03.2026 |
| 10 | AD&SJ Court No.18 | Faridkot | CA/34//2026 | Kulwinder Singh Vs Ranmeet Singh | Amrozpal S Brar | 10.03.2026 | 10.03.2026 |
| 11 | AD&SJ Court No.18 | Faridkot | CA/35/2026 | Kulwinder Singh Vs Ranmeet Singh | Amrozpal S Brar | 10.03.2026 | 10.03.2026 |
| 12 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/184/2026 | State Bank of India Vs Ramandeep Kaur | Ranjit S Kakkar | 17.02.2026 | 11.03.2026 |
| 13 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/255/2026 | M/S Sharat Jain and Sons Vs Balbir Singh | Gurmeet S Saini | 12.03.2026 | 12.03.2026 |
| 14 | AD&SJ Court No.18 | Faridkot | ARB/50/2026 | Som Nath Baghla Vs Union of India | Jyoti | 12.03.2026 | 12.03.2026 |
| 15 | AD&SJ Court No.18 | Faridkot | ARB/49/2026 | Som Nath Baghla Vs Union of India | Jyoti | 12.03.2026 | 12.03.2026 |
| 16 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/256/2026 | Paramjit Kaur Gill Vs Rajbinder Singh | Uma S Sharma | 12.03.2026 | 12.03.2026 |

| Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of March, 2026 | | | | | | | |
|--|---|----------|-------------|---|-------------------|------------|------------|
| 17 | AD&SJ Court No.18 | Faridkot | ARB/48/2026 | Jaideep Singh Vs Union of India | Jyoti | 12.03.2026 | 12.03.2026 |
| 18 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/274/2026 | Canara Bank Vs Naginder Singh | Neeraj Singla | 13.03.2026 | 13.03.2026 |
| 19 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/279/2026 | Canara Bank Vs Subhash Chander | Neeraj Singla | 13.03.2026 | 13.03.2026 |
| 20 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/276/2026 | Canara Bank Vs Charanjit Singh | Neeraj Singla | 13.03.2026 | 13.03.2026 |
| 21 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/281/2026 | Canara Bank Vs Jaswinder Singh | Neeraj Singla | 13.03.2026 | 13.03.2026 |
| 22 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/280/2026 | Shamsher Singh Vs Varinder Kaur | Navjot S Wahniwal | 13.03.2026 | 13.03.2026 |
| 23 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/282/2026 | Balwinder Singh Gondara Vs Shree Balaji Enterprises | Apesksha | 13.03.2026 | 13.03.2026 |
| 24 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/278/2026 | Canara Bank Vs Paramjeet Kaur c/o Veerpal Kaur | Neeraj Singla | 13.03.2026 | 13.03.2026 |
| 25 | CJ(SD), Faridkot Court No.13 | Faridkot | CS/275/2026 | Canara Bank Vs Resham Singh | Neeraj Singla | 13.03.2026 | 13.03.2026 |
| 26 | District And Sessions Judge FDK Court No.1 | Faridkot | CA/37//2026 | Surjit Singh Vs Gurdit Singh and sons Jaito | Uma S Sharma | 13.03.2026 | 13.03.2026 |
| 27 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/294/2026 | Canara Bank Vs Mahinder Kaur | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 28 | CJ(SD), Faridkot Court No.13 | Faridkot | CS/290/2026 | Canara Bank Vs Nachhattar Singh | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 29 | CJ(SD), Faridkot Court No.13 | Faridkot | CS/293/2026 | Canara Bank Vs Nishan Singh | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 30 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/283/2026 | Canara Bank Vs Gurdeep Singh | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 31 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/288/2026 | Canara Bank Vs Manpreet Singh | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 32 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/289/2026 | Canara Bank Vs Mithu Singh | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 33 | CJ(SD), Faridkot Court No.3 | Faridkot | CS/296/2026 | Canara Bank Vs Charanjit Kaur | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 34 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/291/2026 | Canara Bank Vs Gurjant Singh Karam Singh | Neeraj Singla | 16.03.2026 | 16.03.2026 |

| Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of March, 2026 | | | | | | | |
|--|--|----------------|--------------|---|-------------------------|------------|------------|
| 35 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/292/2026. | Canara Bank Vs Rajvir Kaur | Neeraj Singla | 16.03.2026 | 16.03.2026 |
| 36 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/285/2026 | State Bank of India Vs Lovepreet Singh Dhaliwal | Simar Vijay Singh | 16.03.2026 | 16.03.2026 |
| 37 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/286/2026 | State Bank of India Vs Harpreet Kaur | Simar Vijay Singh | 16.03.2026 | 16.03.2026 |
| 38 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/284/2026 | State Bank of India Vs Jaspal Singh | Simar Vijay Singh | 16.03.2026 | 16.03.2026 |
| 39 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/301/2026 | Canara Bank Vs Sukhwant Singh and ors | Dildeep Singh | 18.03.2026 | 18.03.2026 |
| 40 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/309/2026 | Canara Bank Vs Hardeep Singh | Neeraj Singla | 19.03.2026 | 19.03.2026 |
| 41 | ACJ(SD), Faridkot Court No.15 | Faridkot | CS/307/2026 | Canara Bank Vs Narinder Kaur | Neeraj Singla | 19.03.2026 | 19.03.2026 |
| 42 | CJ(SD), Faridkot Court No.3 | Faridkot | CS/310/2026 | State Bank of India Vs Lakhwinder Singh | Neeraj Singla | 19.03.2026 | 19.03.2026 |
| 43 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/308/2026 | Canara Bank Vs Gurdev Kaur | Neeraj Singla | 19.03.2026 | 19.03.2026 |
| 44 | ADJ-I, Faridkot Court No.18 | Faridkot | CA/38/2026 | Bikkar Singh Vs Baldev Singh | Sandeep Khosla | 19.03.2026 | 19.03.2026 |
| 45 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/311/2026 | Canara Bank Vs Baltej Singh | Neeraj Singla | 20.03.2026 | 20.03.2026 |
| 46 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/312/2026 | Canara Bank Vs Sukhchain Singh | Neeraj Singla | 20.03.2026 | 20.03.2026 |
| 47 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/314/2026 | Canara Bank Vs Lovepreet Singh and ors | Neeraj Singla | 20.03.2026 | 20.03.2026 |
| 48 | ACJ(SD), Faridkot Court No.7 | Faridkot | CS/313/2026 | Canara Bank Vs Gursewak Singh and ors | Neeraj Singla | 20.03.2026 | 20.03.2026 |
| 49 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/317/2026 | Dashmesh Mission Senior Secondary School Vs Balwinder Singh | Akaljoat Singh Brar | 20.03.2026 | 20.03.2026 |
| 50 | CJ(JD), Faridkot Court No.14 | Faridkot | CS/318/2026 | Gurpiar Singh Vs State of Punjab and ors | K.S. Mittal | 24.03.2026 | 24.03.2026 |
| 51 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/330/2026 | Canara Bank Vs Lakhwinder Singh | Neeraj Singla | 25.03.2026 | 25.03.2026 |
| 52 | CJ(JD), Faridkot Court No.15 | Faridkot | CS/331/2026 | Canara Bank Vs Jangir Singh | Neeraj Singla | 25.03.2026 | 25.03.2026 |
| 53 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/336/2026 | Canara Bank Vs Chinderpal Kaur and ors | Neeraj Singla | 25.03.2026 | 25.03.2026 |
| 54 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/338/2026 | Canara Bank Vs Malook Singh | Neeraj Singla | 25.03.2026 | 25.03.2026 |
| 55 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/337/2026 | Canara Bank Vs Malkeet Singh and ors | Neeraj Singla | 25.03.2026 | 25.03.2026 |
| 56 | District And Sessions Judge Court No.1 | Faridkot | CA/40/2026 | Jaswant Singh Vs Pinki Rani | Jaswant Singh | 27.03.2026 | 27.03.2026 |
| 57 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/347/2026 | Bhuvesh Kataria Vs Annu Arora | Jatinder Marria | 27.03.2026 | 27.03.2026 |
| 58 | CJ(JD), Faridkot Court No.13 | Faridkot | CS/384/2026 | Kulwinder Singh Vs Gurjinder Singh and ors | K.S.Dhaliwal | 27.03.2026 | 27.03.2026 |
| 59 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/346/2026 | Amandeep Kaur alias Sandeep Kaur | N.S.Wahniwal | 27.03.2026 | 27.03.2026 |
| 60 | ACJ(SD), Faridkot Court No.6 | Faridkot | CS/351/2026 | Divine Digital World Vs Venkatesh and ors | G.S.Brar | 30.03.2026 | 30.03.2026 |
| 61 | ACJSD, Jaitu | Jaitu Sub Divn | CS/44/2026 | Canara Bank Vs Manjit Kaur | Sh. Gurpreet Singh Puri | 05.03.2026 | 06.03.2026 |

| Form 2 (Punjab) | | | | | | | |
|---|--------------|--------------------------|-------------|--|--------------------------|------------|------------|
| List of cases in which e-Payment of Court fees was made during the month of March, 2026 | | | | | | | |
| 62 | ACJSD, Jaitu | Jaitu Sub Divn | CS/45/2026 | Canara Bank Vs Wahegurupal Singh & ors | Sh. Gurpreet Singh Puri | 05.03.2026 | 06.03.2026 |
| 63 | ACJSD, Jaitu | Jaitu Sub Divn | CS/43/2026 | Canara Bank Vs Rajwinder Kaur | Sh. Gurpreet Singh Puri | 05.03.2026 | 06.03.2026 |
| 64 | ACJSD, Jaitu | Jaitu Sub Divn | CS/42/2026 | Canara Bank Vs Iqbal Singh | Sh. Gurpreet Singh Puri | 05.03.2026 | 06.03.2026 |
| 65 | ACJSD, Jaitu | Jaitu Sub Divn | CS/56/2026 | Gurpiar Singh VS Jagdish Rai | Sh. Kuldeep Singh Mittal | 10.03.2026 | 12.03.2026 |
| 66 | ACJSD, Jaitu | Jaitu Sub Divn | CS/239/2025 | Ram Singh Vs Jagmit Singh | Sh. Manpreet Singh Brar | 27.11.2025 | 19.03.2026 |
| | | Fatehgarh sahib | Nil | Nil | Nil | Nil | Nil |
| | | Fazilka | Nil | Nil | Nil | Nil | Nil |
| | | Ferozepur | Nil | Nil | Nil | Nil | Nil |
| | | Gurdaspur | Nil | Nil | Nil | Nil | Nil |
| | | Hoshiarpur | Nil | Nil | Nil | Nil | Nil |
| | | Jalandhar | Nil | Nil | Nil | Nil | Nil |
| | | Kapurthala | Nil | Nil | Nil | Nil | Nil |
| | | Ludhiana | Nil | Nil | Nil | Nil | Nil |
| | | Mansa | Nil | Nil | Nil | Nil | Nil |
| | | Moga | Nil | Nil | Nil | Nil | Nil |
| | | Pathankot | Nil | Nil | Nil | Nil | Nil |
| | | Patiala | Nil | Nil | Nil | Nil | Nil |
| | | Rupnagar | Nil | Nil | Nil | Nil | Nil |
| | | SAS Nagar | Nil | Nil | Nil | Nil | Nil |
| | | Sangrur | Nil | Nil | Nil | Nil | Nil |
| | | SBS Nagar | Nil | Nil | Nil | Nil | Nil |
| | | Sri Muktsar Sahib | Nil | Nil | Nil | Nil | Nil |
| | | Tarn Taran | Nil | Nil | Nil | Nil | Nil |
| | | | | | | | |
| | | Chandigarh | Nil | Nil | Nil | Nil | Nil |

| Form 3 (Punjab) | | | | | | | |
|--|-------|------------------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| List of cases in which Electronic Service of Process has taken place during the month of March, 2026 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
| 1 | | Amritsar | Nil | Nil | Nil | Nil | Nil |
| 2 | | Barnala | Nil | Nil | Nil | Nil | Nil |
| 3 | | Bathinda | Nil | Nil | Nil | Nil | Nil |
| 4 | | Faridkot | Nil | Nil | Nil | Nil | Nil |
| 5 | | Fatehgarh Sahib | Nil | Nil | Nil | Nil | Nil |
| 6 | | Fazilka | Nil | Nil | Nil | Nil | Nil |
| 7 | | Ferozepur | Nil | Nil | Nil | Nil | Nil |
| 8 | | Gurdaspur | Nil | Nil | Nil | Nil | Nil |
| 9 | | Hoshiarpur | Nil | Nil | Nil | Nil | Nil |
| 10 | | Jalandhar | Nil | Nil | Nil | Nil | Nil |
| 11 | | Kapurthala | Nil | Nil | Nil | Nil | Nil |
| 12 | | Ludhiana | Nil | Nil | Nil | Nil | Nil |
| 13 | | Mansa | Nil | Nil | Nil | Nil | Nil |
| 14 | | Moga | Nil | Nil | Nil | Nil | Nil |
| 15 | | Pathankot | Nil | Nil | Nil | Nil | Nil |
| 16 | | Patiala | Nil | Nil | Nil | Nil | Nil |
| 17 | | Rupnagar | Nil | Nil | Nil | Nil | Nil |
| 18 | | SAS Nagar | Nil | Nil | Nil | Nil | Nil |
| 19 | | Sangrur | Nil | Nil | Nil | Nil | Nil |
| 20 | | SBS Nagar | Nil | Nil | Nil | Nil | Nil |
| 21 | | Sri Muksar Sahib | Nil | Nil | Nil | Nil | Nil |
| 22 | | Tam Taran | Nil | Nil | Nil | Nil | Nil |
| 23 | | Chandigarh | Nil | Nil | Nil | Nil | Nil |

| Form 4 (Punjab) | | | | | | |
|---|-------|-------------------|------------|-----------|-----------|--|
| List of total no. of cases randomly allocated during the month of March, 2026 | | | | | | |
| Sr.No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
| | | Amritsar | Nil | Nil | Nil | Nil |
| | | Barnala | Nil | Nil | Nil | Nil |
| | | Bathinda | Nil | Nil | Nil | Nil |
| | | Faridkot | Nil | Nil | Nil | Nil |
| | | Fatehgarh Sahib | Nil | Nil | Nil | Nil |
| | | Fazilka | Nil | Nil | Nil | Nil |
| | | Ferozepur | Nil | Nil | Nil | Nil |
| | | Gurdaspur | Nil | Nil | Nil | Nil |
| | | Hoshiarpur | Nil | Nil | Nil | Nil |
| | | Jalandhar | Nil | Nil | Nil | Nil |
| | | Kapurthala | Nil | Nil | Nil | Nil |
| | | Ludhiana | Nil | Nil | Nil | Nil |
| | | Mansa | Nil | Nil | Nil | Nil |
| | | Moga | Nil | Nil | Nil | Nil |
| | | Pathankot | Nil | Nil | Nil | Nil |
| | | Patiala | Nil | Nil | Nil | Nil |
| | | Rupnagar | Nil | Nil | Nil | Nil |
| | | SAS Nagar | Nil | Nil | Nil | Nil |
| | | Sangrur | Nil | Nil | Nil | Nil |
| | | SBS Nagar | Nil | Nil | Nil | Nil |
| | | Sri Muktsar Sahib | Nil | Nil | Nil | Nil |
| | | Tarn Taran | Nil | Nil | Nil | Nil |
| | | | | | | |
| | | Chandigarh | Nil | Nil | Nil | Nil |

| Form 5 (Punjab) | | | | | | | |
|---|-------------------------------------|--------------------------|--------------|---|------------------------|----------------------|---------------------------------|
| List of cases in which Case Management Hearing was held during the month of March, 2026 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
| | | Amritsar | Nil | Nil | Nil | Nil | Nil |
| | | Barnala | Nil | Nil | Nil | Nil | Nil |
| | | Bathinda | Nil | Nil | Nil | Nil | Nil |
| | | Faridkot | Nil | Nil | Nil | Nil | Nil |
| | | Fatehgarh Sahib | Nil | Nil | Nil | Nil | Nil |
| | | Fazilka | Nil | Nil | Nil | Nil | Nil |
| | | Ferozepur | Nil | Nil | Nil | Nil | Nil |
| | | Gurdaspur | Nil | Nil | Nil | Nil | Nil |
| | | Hoshiarpur | Nil | Nil | Nil | Nil | Nil |
| | | Jalandhar | Nil | Nil | Nil | Nil | Nil |
| | | Kapurthala | Nil | Nil | Nil | Nil | Nil |
| | | Ludhiana | Nil | Nil | Nil | Nil | Nil |
| | | Mansa | Nil | Nil | Nil | Nil | Nil |
| | | Moga | Nil | Nil | Nil | Nil | Nil |
| | | Pathankot | Nil | Nil | Nil | Nil | Nil |
| | | Patiala | Nil | Nil | Nil | Nil | Nil |
| | | Rupnagar | Nil | Nil | Nil | Nil | Nil |
| | | SAS Nagar | Nil | Nil | Nil | Nil | Nil |
| | | Sangrur | Nil | Nil | Nil | Nil | Nil |
| | | SBS Nagar | Nil | Nil | Nil | Nil | Nil |
| | | Sri Muktsar Sahib | Nil | Nil | Nil | Nil | Nil |
| | | Tarn Taran | Nil | Nil | Nil | Nil | Nil |
| | | | | | | | |
| 1 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/653/2024 | UNION OF INDIA Vs M/S HINDUSTAN COLAS | Ajay Sood(P), | 14-08-2024 | 04-03-2026 |
| 2 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/13/2025 | MUNCIPAL CORPORATION Vs A2Z WASTE MANAGEMENT (LUDHIANA) LTD AND ORS | Manoj Dhiman(P), | 27-01-2025 | 06-03-2026 |
| 3 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/14/2025 | A2Z WASTE MANAGEMENT Vs MUNCIPAL CORPORATION LUDHIANA | Vinay kumar Pandey(P), | 27-01-2025 | 06-03-2026 |
| 4 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/483/2020 | NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs SREI INFRASTRUCTURE FINANCE LTD | SHOBIT PHUTELA(P), | 24-07-2020 | 07-03-2026 |
| 5 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/141/2025 | NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION Vs SREI INFRASTRUCTURE FINANCE LIMITED | | 04-10-2025 | 07-03-2026 |

| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------|-------------------------------------|------------|---------------|---|------------------------------|----------------------|---------------------------------|
| 6 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/639/2020 | A2Z INFRA ENGINEERING LTD Vs REGISTRAR COOPERATIVE SOCIETIES | Vikas Sharma(P), | 02-12-2020 | 09-03-2026 |
| 7 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/159/2025 | M/S A2Z INFRA ENGINEERING LTD Vs UTTAR HARYANA BUJLI VITARAN NIGAM | Aditya Narayan Arya Garg(P), | 27-10-2025 | 09-03-2026 |
| 8 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/279/2023 | STATE OF PUNJAB Vs PRIME VISION INDUSTRIES PRIVATE LIMITED | G.P(P), | 20-04-2023 | 10-03-2026 |
| 9 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/813/2023 | M/S LUXMI RICE AND GENERAL MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION | VINAY KASHYAP(P), | 18-11-2023 | 10-03-2026 |
| 10 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/130/2016 | MS JK ENTERPRISES JALANDHAR Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED | Munish Kumar(P), | 01-03-2016 | 11-03-2026 |
| 11 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/118/2025 | STATE OF PUNJAB Vs M/S SATISH AGGARWAL AND CO | Mohit kumar(P), | 11-09-2025 | 13-03-2026 |
| 12 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/117/2025 | M/S SATISH AGGARWAL AND CO Vs STATE OF PUNJAB | Archit Goel(P), | 09-09-2025 | 13-03-2026 |
| 13 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/236/2022 | JITF URBAN WASTE MANAGEMENT LTD Vs MUNICIPAL CORPORATION MOGA | MANOJ KUMAR(P), | 14-03-2022 | 16-03-2026 |
| 14 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/237/2022 | JITF URBAN WASTE MANAGEMENT (JALANDHAR) LTD Vs MUNICIPAL CORPN JALANDHAR | ADITYA JAIN(P), | 14-03-2022 | 16-03-2026 |
| 15 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/585/2022 | GURBAX SINGH Vs STATE OF PUNJAB | Shashi Bhushan Gautama(P), | 08-08-2022 | 16-03-2026 |
| 16 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/106/2025 | M/S INVADER TECHNOLOGIES PVT LTD Vs STATE OF PUNJAB | Rujhan Dhawan(P), | 21-08-2025 | 17-03-2026 |
| 17 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/718/2024 | PARAMJIT SINGH Vs HDFC BANK LIMITED | Ravi Singh(P), | 22-11-2024 | 17-03-2026 |
| 18 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/286/2023 | UNITED INDIA INSURANCE LTD Vs VH SYNTHETICS AGENCY | HARSH AGGARWAL(P), | 28-04-2023 | 18-03-2026 |
| 19 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/1021/2022 | M/S BHALLA AND ASSOCIATES BUILDERS AND GOVT CONTRACTOR Vs PUNJAB MANDI BOARD | RAJIV SHARMA(P), | 23-12-2022 | 18-03-2026 |
| 20 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/325/2018 | INOX LEISURE LIMITED Vs M/S REALTECH CONSTRUCTION PRIVATE LIMITED | ROHIT KHANNA(P), | 19-05-2018 | 19-03-2026 |
| 21 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/532/2019 | JAI GOPAL Vs SHRI RAM TRANSPORT FIN CO LTD | RAJ KAUSHIK(P), | 30-04-2019 | 19-03-2026 |

| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------|-------------------------------------|------------|-------------------|--|--|----------------------|---------------------------------|
| 22 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/10/2021 | VIKSON SECURITIES P LTD Vs GITA RAM GARG | P.K.Kukreja(P), | 06-01-2021 | 20-03-2026 |
| 23 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/196/2018 | STATE OF HARYANA Vs KARTAR SINGH | ASHWINIE KUMAR BANSAL(P), | 02-04-2018 | 20-03-2026 |
| 24 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/676/2023 | JK CON FEB Vs HSIIDC | ASHOK SHARMA(P), | 20-10-2023 | 21-03-2026 |
| 25 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/90/2025 | DEEPALI DESIGNS AND EXHIBITS PRIVATE LIMITED Vs PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED | Hitesh(P), | 24-07-2025 | 23-03-2026 |
| 26 | Sh. Sanjay Sandhir AD&SJ Chandigarh | CHANDIGARH | ARB/322/2023 | PUNJAB INFORAMATION AND COMMUNICATION TECHNOLOGY CORPORATION Vs ALLIED NOVATECH P LTD | Ajay Pal Singh(P), | 12-05-2023 | 23-03-2026 |
| 27 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | EXE/73/2026 | M/S SHERWAL ENTERPRISE VS GOVERNOR OF HAYANA | SH. NARESH S. RANA, ADVOCATE | 17.02.2026 | 02.03.2026 |
| 28 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | TRADE MARK/2/2025 | GULSHAN KUMAR VS SHYAM SALONA ENTERPRISE | SH. RAJESH KUMAR, ADV FOR PETITIONER AND SH. GURPREET SHARMA, ADV FOR RESPONDENT | 16.04.2025 | 05.03.2026 |
| 29 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | TRADE MARK/5/2025 | HIGH HEADS PVT LTD VS ANSARI ART | SH. HARPREET SINGH, ADVOCATE | 03.12.2025 | 05.03.2026 |
| 30 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | TRADE MARK/6/2025 | HIGH HEADS PVT LTD VS ANSARI ART | SH. HARPREET SINGH, ADVOCATE | 03.12.2025 | 05.03.2026 |
| 31 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/24/2026 | M/S IND SWIFT LAB VS PI INDUSTRIES | SH. VEER SINGH, ADVOCATE FOR PETITIONER | 02.02.2026 | 06.03.2026 |
| 32 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | Cs/1/2024 | M/S AEREN IT SOLTION VS M/S SPICE LABS | SH SANJIV TRIKHA FOR PETITIONER | 31.05.2024 | 11.03.2026 |
| 33 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/614/2021 | PUNJAB MANDI BOARD VS. M/S V.S. SAINI | SH. SANJEEV SHARMA FOR OBJECTOR, SH. RAJIV SHARMA FOR RESPONDENT | 17.08.2021 | 12.03.2026 |
| 34 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/141/2024 | CHANDIGARH HOUSING VS B.L MEHTA CONS. | SH DEEPAK MALHOTRA FOR PETITIONER | 03.02.2024 | 13.03.2026 |
| 35 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/444/2023 | ROHAN RAJDEEP TOWLLWAYS VS STATE OF PUNJAB | SH PARVEEN MOJGIL FOR PETITIONER AND GURPREET KAUR, VARUN KATYAL AND VARUN VERMA ADVOCATE OF RESP. | 24.07.2023 | 14.03.2026 |
| 36 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/194/2023 | PUNJAB STATE POWER CORPORATION VS SHRING CONSTRUCTION | SH RAJ KUMAR SYAL FOR PETITIONER | 18.07.2023 | 14.03.2026 |
| 37 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/105/2025 | JITF URBAN WASTE MANAGEMENT VS MUNICIPAL CORPORATION | SH YATIN MEHTA, ADV FOR PETITIONER | 19.08.2025 | 16.03.2025,20.03.2026 |
| 38 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | EXE/237/2025 | M/S TRIVENI CONSTRUCTION VS UNION OF INDIA | SH. RAMESH KUMAR BAMAL, ADV OF DH, SH. AJAY SOOD, ADV FOR JD | 23.07.2025 | 17.03.2026 |
| 39 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/258/2023 | NEETA AP P LTD. V.S PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION LTD. | SH. HIMANSHU RAJ FOR PETITIONER. SH. GURNOOR SINGH SANDHU FOR RESPONDENT | 27.03.2023 | 19.03.2026 |

| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------|------------------------|------------|--------------------|---|--|----------------------|---------------------------------|
| 40 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/140/2024 | CHANDIGARH HOUSING VS B.L MEHTA CONS. | SH B.S JASWAL FOR PETITIONER | 03.02.2024 | 19.03.2026 |
| 41 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/1816/2019 | CHANDIGARH HOUSING BOARD VS KAMLADITYYA | SH VISHAL SODHI FOR PETITIONER, SH S.S BEHL FOR RESP. | 30.12.2019 | 20.03.2026 |
| 42 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CIVIL SUIT/01/2025 | FOOD CORPORATION OF INDIA VS BALWINDER SINGH | SH. K.K. GUPTA, ADVOCATE FOR PETITIONER | 14.01.2025 | 23.03.2026 |
| 43 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CIVIL SUIT/07/2025 | M/S FLOREX TILES VS M/S CRYSTAL CERAMIC INDUSTRIES | SH. TARUN WALIA, ADVOCATE | 27.05.2025 | 24.03.2026 |
| 44 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CS/1/2021 | JA MARKETING PVT. LTD VS. M/S ITC LTD | SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT | 19.04.2021 | 24.03.2026 |
| 45 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CIVIL SUIT/8/2023 | JANSSEN PHARMA VS TANPAL PHARMA | SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT | 06.10.2023 | 25.03.2026 |
| 46 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/584/2024 | NIRANJAN SINGH VS HINDUSTN PETROLEUM | SH JAGTAR KUREEL, ADV FOR PETITIONER | 22.05.2024 | 25.03.2025 |
| 47 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/48/2025 | UNION OF INDIA VS M/S AKB INFRA TECH | SH AJAY SOOD ADV FOR PETITIONER | 11.04.2025 | 25.03.2025 |
| 48 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/841/2017 | M/S MAHAVIR AGRO INDUSTRIES VS MD PUNJAB STATE | SH RAVINDE BAWEJA ADV FOR PETITIONER, SH. AJAY SOOD, ADV FOR RESPONDENT | 14.11.2017 | 25.03.2026 |
| 49 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/312/2023 | PARAGON CABLE INDUSTRIES P LTD. V.S SBI GENERAL INSURANCE CO. LTD. & ANR. | SH. VAIBHAV GUPTA FOR PETITIONER, SH. JAGJIT SINGH CHATRATH FOR RESP. NO. 1 & 2 | 09.05.2023 | 25.03.2026 |
| 50 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/399/2023 | PARAGON CABLE INDUSTRIES P LTD. V.S SBI GENERAL INSURANCE CO. LTD. & ANR. | SH. VAIBHAV GUPTA FOR PETITIONER, SH. JAGJIT SINGH CHATRATH FOR RESP. NO. 1 & 2 | 06.06.2023 | 25.03.2026 |
| 51 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | EXE/162/2025 | AKB INFRA TECH PVT LTD VS HARBHAJAN SINGH | SH. RITIK GUPTA, ADV FOR DH | 07.05.2025 | 25.03.2025 |
| 52 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/676/2023 | J.K. CON. FEB VS HSIIDC | SH. ASHOK SHARMA, ADV FOR PETITIONER | 20.10.2023 | 27.03.2026 |
| 53 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CS/04/2020 | FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR | SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT | 17.08.2020 | 27.03.2026 |
| 54 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CIVIL SUIT/09/2023 | INDIAN ACRYLIC VS VEE KAY ENTERPRISES | SH YOGESH MITTAL FOR PETITIONER | 23.10.2023 | 27.03.2026 |
| 55 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/174/2017 | STATE OF PUNJAB VS DEEPAK BUILDER, SH. KAMAL KANT, ADV FOR RESP. | GP FOR STATE | 24.03.2017 | 27.03.2026 |
| 56 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/286/2017 | M/S DEEPAK BUILDER VS STATE OF HARYANA | SH. KAMAL KANT, ADV FOR PETITIONER, GP FOR STATE | 05.05.2017 | 27.03.2026 |
| 57 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | CS/2/2024 | OM INDUSTRIES VS INDO FARM EQUIPMENT | SH. MAHIR SOOD, ADVOCATE FOR PETITIONER, SH. VIPUL JAIN, ADVOCATE FOR RESPONDENT | 30.08.2024 | 04.01.2025 |
| 58 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/544/2020 | NDK HOTELS S TECHNO FAC CONTRACTS | SH.PRATEEK SODHI, ADV FOR PETITIONER | 23.10.2020 | 27.03.2026 |
| 59 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | EXE/404/2025 | M/S B.L MEHTA CONSTRUCTION VS UNION OF INDIA | SH. NARESH S. RANA, ADVOCATE | 15.10.2025 | 27.03.2026 |
| 60 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | EXE/405/2025 | M/S B.L MEHTA CONSTRUCTION VS UNION OF INDIA | SH. NARESH S. RANA, ADVOCATE | 15.10.2025 | 27.03.2026 |

| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------|------------------------|------------|--------------|--|-------------------------------------|----------------------|---------------------------------|
| 61 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | EXE/406/2025 | M/S B.L MEHTA CONSTRUCTION VS UNION OF INDIA | SH. NARESH S. RANA, ADVOCATE | 15.10.2025 | 27.03.2026 |
| 62 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/10/2024 | VIKSON SECURITIES P LTD VS GITARAM GARG | SH. PK KUKREJA, ADV FOR PETITIONER | 06.01.2025 | 30.03.2026 |
| 63 | SH. ASHWANI KUMAR, ADJ | CHANDIGARH | ARB/170/2019 | JAI BHAGWATI VS THE PUNJAB STATE CIVIL SUPPLES | SH. RAVI SHARMA, ADV FOR PETITIONER | 22.02.2019 | 30.03.2026 |
| 64 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/73/2020 | M/S IS PROTEINS PVT. LTD. Vs M/S PRESTIGE OILS PVT. LTD. | AK BANSAL | 18-01-2020 | 27-03-2026 |
| 65 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/477/2020 | SATISH KUMAR Vs MUNICIPAL CORPORATION | SATISH KUMAR | 17-07-2020 | 19-03-2026 |
| 66 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/481/2020 | INTELLISTAY HOTELS P LTD Vs KHURANA HOTELS AND APARTMENTS P LTD | RAJESH KHURANA | 21-07-2020 | 11-03-2026 |
| 67 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/289/2023 | UNION OF INDIA Vs V.K. SOOD ENGINEER AND CONSTRUCTION P LTD | NARINDER SINGH | 29-04-2023 | 16-03-2026 |
| 68 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/4/2024 | AJAY INDUSTRIAL CORPORATION LIMITED Vs ROYAL SUNDRAM GENERAL INSURANCE COMPANY LIMITED | AJAYPAL SINGH | 04-01-2024 | 26-03-2026 |
| 69 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/355/2024 | MUNCIPAL CORPORATION Vs SUSAJJA ENTERPRISES PRIVATE LIMITED | Arguments | 20-03-2024 | 05-03-2026 |
| 70 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/64/2025 | THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD. Vs M/S H.S. AGRO INDUSTRIES | HS ARORA | 06-05-2025 | 23-03-2026 |
| 71 | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/94/2025 | M/S PALAK AGRO INDUSTRIES Vs MUNICIPAL CORPORATION | SUNIL NARANG | 29-07-2025 | 19-03-2026 |

Form 6 (Punjab)
Contested Commercial cases disposed during the month of March, 2026

| Sr.No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|-------|-----------------------|-------------------|-------------|--|--------------|----------------------|--|------------------|-------------------|--|-----------------------------|--|----------------|
| | | Amritsar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Barnala | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Bathinda | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Faridkot | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Fatehgarh Sahib | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Fazilka | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Ferozepur | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Gurdaspur | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Hoshiarpur | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jalandhar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kapurthala | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Ludhiana | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Mansa | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Moga | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Pathankot | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Patiala | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Rupnagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | SAS Nagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sangrur | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | SBS Nagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sri Muktsar Sahib | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Tarn Taran | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | | | | | | | | | | | | |
| | DR.HARPREET KAUR, ADJ | CHANDIGARH | ARB/94/2025 | M/S PALAK AGRO INDUSTRIES Vs MUNICIPAL CORPORATION | SUNIL NARANG | 29-07-2025 | NO | 19-03-2026 | 233 | DAW | NA | NA | SEC 9 ARB 1996 |